GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2641 ANSWERED ON:10.08.2010 CHILD ABUSE

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several instances of sexual abuse, molestation and rape of children have been reported in the country;
- (b) if so, the total number of such cases reported and registered during each of the last three years and the current year, Statewise;
- (c) the total number of such cases solved/unsolved, the action taken against the accused and the steps taken to solve all the cases during the said period, State-wise;
- (d) whether the Government has constituted any separate panel/commission in this regard;
- (e) if so, the details thereof alongwith the steps taken to bring a new law to tackle such cases in future; and
- (f) the details of guidelines/instructions/advisories issued by the Union Government in this regard to the State Governments and the reaction of the States thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (c): As per information provided by NCRB on crime against children, State/UT-wise details of the cases registered, cases chargesheeted, persons arrested and persons convicted under offences of rape during 2006-2008 is at Annexure. Information on sexual abuse and molestation of children is not maintained at NCRB.
- (d) & (e): As per the inputs provided by Ministry of Women and Child Development, no separate Panel/Commission has been constituted. However, the National Commission for Protection of Child Rights has been constituted with effect from 5.3.2007 to inquire into the violation of child rights under Section 13 of the Commission for Protection of Child Rights. Act is available on the website of Ministry of Women and Child Development. The Ministry of Women and Child Development is also considering a Bill on offences against children in consultation with National Commission for Protection of Child Rights (NCPCR) and other Ministries/ Departments concerned to address offences against children.
- (f): A detailed advisory dated 14th July, 2010 has been sent by the Central Government all State Governments and UT Administrations wherein States/UTs have been advised to ensure all steps for improving the safety conditions in schools'/institutions, public transport used by students, children's parks/play grounds, residential localities/roads etc. it has also been advised that the crime prone areas should be identified and a mechanism be put in place to monitor infractions in such areas for ensuring the safety and security of students, especially girls. The Advisory is available on Ministry of Home Affairs website, www.mha.nic.in.